

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

69.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.140/252/HDB/2018
NAME OF THE COMPANY	Techsperts Software Solutions Private Limited
NAME OF THE PETITIONER(S)	Techsperts Software Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. MUNEYYA	company secretary	Muneyya@gmail.com 9848168826	N. Muneyya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. N.Muneyya, Learned CS for the Petitioner. Issue notice to the RoC to submit the report. Post the case on 06.04.2018

  
Member (Tech)

  
Member (Judl)